کُورنُعدَت آف انڈی وہاں پوری سہولیتیں آمدورفت کی بہم پہنچانے کے لیے ریلوے لائن آ بنانے میں کیوں پس و پیش کر رہی ہے - جبکہ اسے ہمارا علاقہ واپس لینے کے لیے اپنے وعدہ کو اور ذمنداری کو پورا کرنا ہے - میں آئریبل منسقر صاحب سے الدرخواست کرونگا کہ مادھوپور .....

[For English translation, see Appendix VII, Annexure No. 60.]

MR. DEPUTY CHAIRMAN: Will the hon. Member take some more time?

SARDAR BUDH SINGH: Tomorrow.

MR. DEPUTY CHAIRMAN: There is a message to be read.

MESSAGE FROM THE HOUSE OF THE PEOPLE.

THE DISPLACED PERSONS (CLAIMS) SUP-PLEMENTARY BILL, 1953

SECRETARY: Sir, I have to report to the Council the following message received from the House of the People, signed by the Secretary to the House:

In accordance with the provisions of rule 132 of the Rules of Procedure and Conduct of Business in the House of the People, I am directed to enclose herewith a copy of the Displaced Persons (Claims) Supplementary Bill, 1953, which has been passed as amended by the House at its sitting held on the 23rd February 1954."

I lay the Bill on the Table.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2 P. M. tomorrow.

The Council	then adjourn
ed till two of	the clock on
Thursday, the	25th February
1954.	

134 C.S.D.